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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL  
(SINGLE BENCH)**



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.12.2019 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.679/9/HDB/2019
NAME OF THE COMPANY	Tata Projects Ltd
NAME OF THE PETITIONER(S)	Nexo Industries Pvt Ltd
NAME OF THE RESPONDENT(S)	Tata Projects Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Makar	Adv	-	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Krishna Murshor	Adv	9871767381	
B. Suresh	Adv	"	

**ORDER**

Counsel for the operational creditor is present. Counsel for the corporate debtor is present. Again the counsel for the corporate debtor requested time to file reply/ counter. Time is extended at the cost of Rs.500/- (Rupees five hundred only). List the matter on 21.01.2020.

  
**Member (J)**

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